

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 2197  
TO BE ANSWERED ON 29.07.2022**

**AYUSH DOCTORS/STAFF**

**2197. ADV. DEAN KURIAKOSE:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has data on all the doctors and the other staff employed across various clinics and hospitals under Ayush Ministry;
- (b) if so, the details thereof, State-wise;
- (c) the number of such doctors and staff employed on permanent basis and on contractual basis, State/UTwise;
- (d) the pay scales of the permanent employees and remuneration details of the contract workers across all posts in the clinics and hospitals under Ayush Ministry, State-wise;
- (e) whether the Government has increased the salaries of contractual workers in the present financial year; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) to (c): Ministry of Ayush maintains the data with respect to the permanent appointment of Ayush Physicians at the level of Medical Officers/Research Officers in various streams of Ayush on the basis of recommendations of the Union Public Service Commission (UPSC). The Ayush Physicians after joining the Ministry of Ayush are placed at the disposal of Central Government Health Scheme (CGHS) under the Ministry of Health & Family Welfare (MoH&FW) and some are posted in the Ministry of Ayush on requirement basis for technical support in the policy related matters of the Ministry. The total number of Ayush Physicians placed at the disposal of CGHS, MoH&FW is 170.

Further, as Public Health is a State subject, setting up of Ayush hospitals and dispensaries comes under the purview of respective State/UT Governments. Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments and under NAM, provisions have been made for financial assistance for setting up or upgradation of Ayush Hospitals, upgradation of Health facilities (Ayush Dispensaries and Health Sub-Centers) into Ayush Health and Wellness Centers etc.. State/UT Governments may avail financial assistance by submitting the proposal through State Annual Action Plan (SAAP) as per NAM guidelines. The primary responsibility of maintaining the data of doctors and staff working in these medical facilities comes under the purview of respective State/UT Government.

(d): The pay scales of various posts held by permanent Ayush Physicians appointed by the Ministry of Ayush and placed at the disposal of MoH&FW for further posting in CGHS are as under:-

- i. Medical Officer (MO):- Level-10 of the Pay Matrix as per 7<sup>th</sup> CPC.
- ii. Senior Medical Officer (SMO):- Level-11 of the Pay Matrix as per 7<sup>th</sup> CPC.
- iii. Chief Medical Officer (CMO):- Level-12 of the Pay Matrix as per 7<sup>th</sup> CPC.
- iv. CMO (NFSG):- Level-13 of the Pay Matrix as per 7<sup>th</sup> CPC.
- v. CMO (SAG):- Level-14 of the Pay Matrix as per 7<sup>th</sup> CPC.

(e) to (f): Does not arise in view of the above.

\*\*\*\*\*